

In the National Company Law Tribunal, Jaipur

212/241-242/ND/2018

TA No. 62/2018

UNDER SECTION 241-242 OF IBC

In the matter of:

M/s. Yogeshwari Kumari Applicant/Petitioners

VS.

Lake Palace Hotels & Motels Pvt. Ltd. & Ors.Respondent

Order delivered on 06.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Ashish K. Singh, Adv.

Virendra Lodha (Sr. Adv.)

For Respondent(s) : Mahender Singh, Adv. For R-6

Jatinder Kumar Sethi, Adv.

ORDER

Post the matter on 14.09.2018.



**(R. Varadharajan)
Member (Judicial)**